

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:7335
ANSWERED ON:12.05.2000
FDI FROM UK
JASWANT SINGH YADAV

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is a huge gap between FDI approval and actual inflow from UK;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a) & (b) : From January, 1991, till February, 2000 the total Foreign Direct Investment amounting to Rupees 16150.87 crore has been approved from UK; against this Rupees 2263.25 crore has already come into the country as inflow which is about 14.01%. The delay in realisation of inflows is more in the mega projects like power, telecom, infrastructure etc. where the gestation period is long and the inflow of funds take place in stages as per the needs of the project. Actual investment depends upon the commercial judgement and decision of the investors.

(c): The steps taken by the Government to boost the FDI inflows, inter-alia, include further enlargement of the automatic route for FDI upto 100% except for a small negative list, and time bound disposal of FDI applications.